

# MEGHALAYA LEGISLATIVE ASSEMBLY

## BUDGET SESSION

### BULLETIN

THURSDAY, 9<sup>th</sup> MARCH, 2017

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 2.05 P.m.

The day was allotted for Private Members' Business.

#### 1. Questions:

Questions Nos. 65 - 81 were listed.

Questions Nos. 65, 66, (On Question No. 68, Minister in-charge Health and Family Welfare informed that the matter is sub-judice and a case is pending in the High Court.

Dr. Donkumar Roy, Leader of Opposition said that at least a gist of the matter can be given. The Question was not taken up.) 69, 71, 72, 74, 76, 77 and 79 were taken up and disposed off.

Shri H.D.R. Lyngdoh, Minister in-charge Home made a Suo motto statement on the murder case of a woman whose body was found at Ishyrwat enroute to NEIGRIHMS.

Shri Paul Lyngdoh, MLA expressed concern over the circulation in the public domain the visual of the gruesome dead body of the woman, and also the delay in the submission of the post-mortem report.

Shri Zenith M. Sangma, Minister Sports and Youth Affairs, made a statement and laid the Draft Sports Policy of the Department of Sports and Youth Affairs to elicit the views and comments from all Hon'ble Members within one month.

#### 2. Call Attention Notice:

Dr. Jemino Mawthoh, MLA called the attention of the Minister in-charge Urban Affairs under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Times" dated 28.02.2017 under the caption "*Coloured waste bins turn into buckets*".

Shri R.V. Lyngdoh, Minister in-charge Urban Affairs replied.

**3. Resolutions:**

Shri Witting Mawsor, MLA “Whereas the road condition in West Khasi Hills District are not in good condition, this House do now resolve to improve the road infrastructure in West Khasi Hills District”.

Shri Witting Mawsor initiated discussion on the Resolution. Other Hon’ble Members who participated were Shri K.P. Pangniang, Shri Diosstarness Jyndiang, Shri Ardent M. Basaiawmoit, Shri Rowell Lyngdoh, Dr. Donkumar Roy, Shri Saleng A. Sangma, Shri Metbah Lyngdoh (At 1.20 P.m., Shri T.W. Chyne, MLA was in the Chair) and Shri Nihim D. Shira.

Shri Ardent M. Basaiawmoit, MLA raised a point of order and said that his party will continue to oppose uranium mining in the State.

Shri M.M. Danggo, Minister in-charge PWD replied.

(At 1.45 P.m., Hon’ble Speaker was in the Chair)

Minister in-charge PWD concluded his reply.

After getting clarification from the Minister in-charge PWD, the mover of the Resolution, Shri Witting Mawsor then withdrew the Resolution.

**5. Adjournment:**

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Friday, the 10<sup>th</sup> March, 2017.

*Shillong,  
The 9<sup>th</sup> March, 2017.*

*Andrew Simons,  
Commissioner & Secretary,  
Meghalaya Legislative Assembly.*